

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 422 OF 2025**

IN THE MATTER OF:

News Item titled “Experts blame decades of deodar tree felling for worsening Uttarkashi cloudburst” appearing in The New Indian Express dated 10.08.2025

MEMO OF PARTIES (As Per ORDER DATED 14.11.2025)

News Item titled “Experts blame decades of deodar tree felling for worsening Uttarkashi cloudburst” appearing in The New Indian Express dated 10.08.2025

VERSUS

1. Ministry of Environment, Forest and Climate Change, Dehradun
25, Subhash Road, Dehradun - 248001
Email: moef.ddn@gmail.com (Respondent No.1)
2. District Magistrate, Uttarkashi
DM Office, Uttarkashi-249193
Email: dm-utt-ua@nic.in (Respondent No.2)
3. Central Pollution Control Board (CPCB)
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.3)
4. Uttarakhand, Pollution Control Board
Through Member Secretary
Gaura Devi Bhawan, 46 B IT Park,
Sahastradhara, Dehradun, Uttarakhand 248001
Email: msukpcb@yahoo.com (Respondent No.4)